

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH:CUTTACK

ORIGINAL APPLICATION NO.473 OF 2010

Cuttack this the 8th day of September, 2010

CORAM:

THE HON'BLE SHRI C.R.MOHAPATRA, ADMINISTRATIVE MEMBER

Malati Jena...Applicant

-VERSUS-

Union of India & Ors. Respondents

ORDER

Heard Shri N.R.Routray, learned counsel for the applicant and Shri S.K.Ojha, learned Standing Counsel, on whom a copy of the O.A. has already been served, appearing for the Respondent-Railways and perused the materials on record.

It is seen that the order passed by this Tribunal on 17.11.2008 in O.A.No.444/08 has still not been finally implemented. In fact the matter is under correspondence between the concerned office and the last correspondence dated 9.3.2009 between the Deputy Chief Engineer(Construction), E.Co.Railway, JJKR and Deputy Chief Engineer©, E.Co.Railway, JJKR. As there has been delay in getting the grievance redressed, the applicant has made a representation to the Sr.Personnel Officer(Respondent No.2) at Annexure-A/11 on 12.7.2010. Apparently, this representation has still not been looked into and no final order has still been issued in regard to release of family pension and other related pensionary benefits. Hence, at this stage, it would meet the ends of justice if a direction is issued to Respondent No.2 and 3 to consider the representation and give a reasoned order regarding the entitlement/release of family pension and other related benefits within a period of sixty days from the date of receipt of this order.

Ordered accordingly.

With the above observation and direction, without going into the merit of the case, the O.A. is disposed of at the stage of admission itself. No costs.



OA 473/10

Send copy of this order along with copy of the O.A. to Respondent No.2 for compliance and copies of the order be made over to the learned counsel for the parties.

Chandra
ADMINISTRATIVE MEMBER

On. 24.06.11

Copies of order
Issued to
Counsel for
both sides

Order Dt. 24-06-2011

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member
&
Hon'ble Mr. A. K. Patnaik, Judicial Member

Mr S. K. Ojha, Id. 57

Corecessed for Rely/Respsdt
Prays one week time to
apprise this Tribunal regarding
the status of the order dated
08-06-2010

passed by in the
present O.A. Call on 06-07-2011.
Mr N. R. Routray, Id. corecessed for
the applicant as present.

Copy of order be handed
over to Id. corecessed for both
sides.

All
Tribal Member

Admon Member